

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1292
ANSWERED ON:16.11.2010
REFUSAL FOR COMPENSATION
Das Gupta Shri Gurudas

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports that the kin of the victims of police firing in Kashmir Valley have refused to accept the compensation offered by the Central Government;
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereto?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

- (a): Yes Madam.
- (b): The Kin of the following four deceased have refused to accept the compensation:-
 - (i) Imtiyaz Ahmad Malla S/o Mohammad Yousuf Malla R/o Pahlipora Shopian.
 - (ii) Tufail Ahmad Madoo S/o Mohd Ashraf R/o Saida Kadal Srinagar.
 - (iii) Anil Ahmad S/o Khursheed Ahmad R/o Idgah Narwara, Srinagar.
 - (iv) Suhail Ahmad Dar S/o Mohd Younis Dar R/o Zainakote, Srinagar.
- (c): State Government is making necessary efforts to convince the families in this regard.